COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 21 OF 2015

Dated: 09th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C.K. Rai for R-1

ORDER

The learned counsel, Mr. M.G. Ramachandran appearing for the Appellant submitted that, the letter dated 30.05.2018 seeking change of next date of hearing may kindly be dismissed as not pressed.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter for hearing on <u>14.08.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

tpd/vt